

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:5777  
ANSWERED ON:11.05.2012  
AGREEMENT FOR SUPPLY OF POWER  
Verma Shri Sajjan Singh

**Will the Minister of POWER be pleased to state:**

- (a) whether any agreement relating to power share in the hydro-electric projects of Madhya Pradesh was signed between the Union Government and State Governments including Rajasthan;
- (b) if so, the details thereof;
- (c) whether the share of various States including Rajasthan from the projects referred to in the said agreement has been fixed;
- (d) if so, the details thereof; and
- (e) the steps being taken or proposed to be taken by the Union Government for supply the allocated share to the States?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRI K.C. VENUGOPAL )

- (a): No, Madam. However, 100% power generated from Indira Sagar Project and Omkareshwar Project in Madhya Pradesh, constructed by NHDC Limited (a Joint Venture of NHPC and Government of Madhya Pradesh) has been allocated to the State of Madhya Pradesh.
- (b) to (e): Do not arise.